Sixteenth Loksabha

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Title: Statutory Resolution regarding notification to increase basic customs duty on populated, loaded or stuffed printed circuit boards.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): Madam, on behalf of Shri Arun Jaitley, I beg to move:

"In pursuance of section 8A (1) of the Customs Tariff Act, 1975, read with subsection (3) of section 7 of the said Act, this House hereby approves of notification No. 36/2018-Customs, dated 2nd April, 2018 which seeks to increase the basic customs duty (BCD) on populated, loaded or stuffed printed circuit boards, falling under tariff item 8517 70 10, of the Customs Tariff Act, 1975 from Nil to 10%."

... (Interruptions)

HON. SPEAKER: The question is:

"In pursuance of section 8A (1) of the Customs Tariff Act, 1975, read with subsection (3) of section 7 of the said Act, this House hereby approves of notification No. 36/2018-Customs, dated 2nd April, 2018 which seeks to increase the basic customs duty (BCD) on populated, loaded or stuffed printed circuit boards, falling under tariff item 8517 70 10, of the Customs Tariff Act, 1975 from Nil to 10%."

The motion was adopted.